

OA No. 1218/04

28/02/05

Hon. Mr. A.K. Bhatnagar, J.M.

None has appeared even on behalf of the applicant in the sensed list. On previous date i.e 22/12/04, none was present for the applicant. On 18/02/05 applicant's counsel sent his illness slip. Today also none is present for the applicant. Km. Mamta Sharma brief holder to shri K.P. Singh, counsel for the respondents is present.

Accordingly, the OA. is dismissed in default and for non-prosecution.


J.M.

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